



सत्यमेव जयते

भारत सरकार  
Government of India

भौगोलिक उपदर्शन पत्रिका

**GEOGRAPHICAL INDICATIONS JOURNAL**



बौद्धिक सम्पदा  
भारत  
**INTELLECTUAL  
PROPERTY INDIA**

भौगोलिक उपदर्शन पंजीकृति,  
बौद्धिक सम्पदा अधिकार भवन,  
जी.एस.टी. रोड, गिण्डी,  
चेन्नै - ६०० ०३२.

**Geographical Indications Registry,  
Intellectual Property Rights Building,  
G.S.T. Road, Guindy, Chennai - 600 032.**



**GOVERNMENT OF INDIA  
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## OFFICIAL NOTICES

**Sub:** Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 84 of the Geographical Indications Journal dated 08<sup>th</sup> June, 2016 / Jyaistha 18<sup>th</sup>, Saka 1938 has been made available to the public from 08<sup>th</sup> June, 2016.

## NEW G.I APPLICATION DETAILS

<b>App.No.</b>	<b>Geographical Indications</b>	<b>Class</b>	<b>Goods</b>
535	Thikkinampallil Aranmula Kannadi	20	Handicraft
536	Sikki Grass Products of Bihar (Logo)	20	Handicraft
537	Applique (Khatwa) Work of Bihar (Logo)	24 & 26	Handicraft
538	Sujini Embroidery Work of Bihar (Logo)	24 & 26	Handicraft
539	Molela Clay Work (Logo)	21	Handicraft
540	Blue Pottery of Jaipur (Logo)	21	Handicraft
541	Kathputlis of Rajasthan (Logo)	28	Handicraft
542	Chakhesang Shawls	24 & 27	Textiles
543	Nilambur Teak	31	Agriculture
544	Konark Stone Carving (Logo)	19	Handicraft
545	Mysore Sandalwood Oil	3	Manufactured
546	Mysore Sandal Soap	3	Manufactured
547	GCC Araku Valley Coffee	30	Agriculture
548	Girijan Turmeric Powder	30	Agriculture
549	Girijan Honey	30	Food Stuffs

**PUBLIC NOTICE**

No.GIR/CG/JNL/2010

Dated 26<sup>th</sup> February, 2010

**WHEREAS** Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

**“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”**

**Now therefore**, with effect from 1<sup>st</sup> April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website [www.ipindia.nic.in](http://www.ipindia.nic.in) free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1<sup>st</sup> April, 2010.

**Registrar of Geographical Indications**

**G.I. Authorised User Application No. - 2348 in respect of Kullu Shawl  
Registered GI Application No. - 19 & 383**

Application is made by, **M/s. Chander Khani Handloom/Handicraft Co-Operative Industries Society**, Represented by Ms. Anupama Thakur, Village: Bashing, Post: Babeli, Tehsil & District: Kullu, Himachal Pradesh – 175138, India, dated March 15, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kullu Shawl** under Application No – 19 & 383 in respect of Textile and Textile goods falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Chander Khani Handloom / Handicraft Co-Operative Industries Society,
- (B) **Address** : M/s. Chander Khani Handloom / Handicraft Co-Operative Industries Society,  
Represented by M/s. Anupama Thakur,  
Village: Bashing, Post: Babeli, Tehsil & District:  
Kullu, Himachal Pradesh - 175138 India
- (C) **Date of Authorised User Application** : March 15, 2016
- (D) **Registered Geographical Indication** : **Kullu Shawl**
- 
- (E) **Registered Proprietor** : H.P. Patent Information Centre, State Council for Science, Technology & Environment
- (F) **Address** : H.P. Patent Information Centre, State Council for Science, Technology & Environment, B-34, SDA Complex, Kasumpti, Shimla – 171009.
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile and Textile goods

**G.I. Authorised User Application No. - 2347 in respect of Kangra Tea  
Registered GI Application No. - 25**

Application is made by, **M/s. Way 2 My Shop**, Represented by Mr. Praveen Kumar Walia, V.P.O. Kandwari, Tehsil: Palampur, District: Kangra, Himachal Pradesh – 176061, India, dated March 15, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kangra Tea** under Application No - 25 in respect of Tea falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Way 2 My Shop
- (B) **Address** : M/s. Way 2 My Shop,  
Represented by Mr. Praveen Kumar Walia,  
V.P.O. Kandwari, Tehsil: Palampur, District: Kangra,  
Himachal Pradesh – 176061, India
- (C) **Date of Authorised  
User Application** : March 15, 2016
- (D) **Registered Geographical  
Indication** : **Kangra Tea**
- (E) **Registered Proprietor** : H.P. Patent Information Centre
- (F) **Address** : H.P. Patent Information Centre, State Council for  
Science, Technology & Environment, B-34,  
SDA Complex, Kasumpti, Shimla – 171009, India
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tea
- (I) **Represented by** : H.P. Patent Information Centre

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**G.I. Authorised User Application No. - 2349 in respect of Kangra Tea  
Registered GI Application No. - 25**

Application is made by, **M/s. Himton Wellness India**, Represented by Mr. Kewal Krishan Sharma, V.P.O. Dadh, Tehsil: Palampur, District: Kangra, Himachal Pradesh – 176052, India, dated March 28, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kangra Tea** under Application No - 25 in respect of Tea falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Himton Wellness India
- (B) **Address** : M/s. Himton Wellness India,  
Represented by Mr. Kewal Krishan Sharma,  
V.P.O. Dadh, Tehsil: Palampur, District: Kangra,  
Himachal Pradesh – 176052, India
- (C) **Date of Authorised  
User Application** : March 28, 2016
- (D) **Registered Geographical  
Indication** : **Kangra Tea**
- (E) **Registered Proprietor** : H.P. Patent Information Centre
- (F) **Address** : H.P. Patent Information Centre, State Council for  
Science, Technology & Environment, B-34,  
SDA Complex, Kasumpti, Shimla – 171009, India
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tea
- (I) **Represented by** : H.P. Patent Information Centre

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**G.I. Authorised User Application No. - 2368 in respect of Kangra Tea  
Registered GI Application No. - 25**


Application is made by, **M/s. Palum Brewing**, Represented by Mr. ParitoshBhardwaj, Village: Dhanater, Post: Chauntra, Tehsil: Joginder Nagar, District: Mandi, Himachal Pradesh – 175032, India, dated April 15, 2016for Registration in Part-B for Authorised User in respect of Registered Geographical Indication**Kangra Tea** under Application No - 25 in respect of Tea falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Palum Brewing,
- (B) **Address** : M/s. Palum Brewing,  
Represented by Mr. ParitoshBhardwaj,  
Village: Dhanater, Post: Chauntra,  
Tehsil: Joginder Nagar, District: Mandi,  
Himachal Pradesh – 175032, India
- (C) **Date of Authorised  
User Application** : April 15, 2016
- (D) **Registered Geographical  
Indication** : **Kangra Tea**
- (E) **Registered Proprietor** : H.P. Patent Information Centre
- (F) **Address** : H.P. Patent Information Centre, State Council for  
Science, Technology & Environment, B-34, SDA  
Complex, Kasumpti, Shimla – 171009, India
- (G) **Class** : 30
- (H) **Goods** : Class 30 - Tea
- (I) **Represented by** : H.P. Patent Information Centre

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**G.I. Authorised User Application No. - 1618 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **M/s. Pashmir – The Pashmina Traditions of Kashmir**, Represented by Mr. Iffat Jan, Bangtang Narwara, Srinagar - 190002, Jammu & Kashmir, India, dated June 25, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Pashmir – The Pashmina Traditions of Kashmir,
- (B) **Address** : M/s. Pashmir – The Pashmina Traditions of Kashmir, Represented by Mr. Iffat Jan, Bangtang Narwara, Srinagar – 190002, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : June 25, 2013
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007) C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK, Nowshera, District: Srinagar - 190011, Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1619 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **M/s. The Kashmir Handmade Pashmina Company**, Soura, Srinagar - 190002, Jammu & Kashmir, India, dated June 25, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. The Kashmir Handmade Pashmina Company,
- (B) **Address** : M/s. The Kashmir Handmade Pashmina Company,  
Soura, Srinagar - 190002, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : June 25, 2013
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 1620 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **Mr.. Mushtaq Ahmad Mir, S/o. Ghulam Qadir Mir**, Rathpora, Eidgah, Safakadal, Srinagar - 19002, Jammu & Kashmir, India, dated June 26, 2013 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr.. Mushtaq Ahmad Mir, S/o Ghulam Qadir Mir
- (B) **Address** : Mr. Mushtaq Ahmad Mir, S/o Ghulam Qadir Mir  
Rathpora, Eidgah, Safakadal, Srinagar - 19002,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : June26, 2013
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**Authorised User Application No.-1791 in respect of Kashmir Pashmina  
Registered GI Application No.-46**


Application is made by, **Mr. Abdul Rashid Magray**, Mohalla: Gilli Kadal, Zoonimar, Post: Nowshehra, District: Srinagar -190011, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No-46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and tablecovers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abdul Rashid Magray,
- (B) **Address** : Mr. Abdul Rashid Magray,  
Mohalla: Gilli Kadal, Zoonimar, Post: Nowshehra,  
District: Srinagar -190011, Jammu & Kashmir,  
India
- (C) **Date of Authorised  
User Application** : September 19, 2013
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2294 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **Mr. Mohammad Shafi Mir** S/o. Mr. Ghulam Rasool Mir, No 14, Khaiwan, Srinagar - 190011, Jammu & Kashmir, India, dated September 09, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad Shafi Mir S/o. Mr. Ghulam Rasool Mir,
- (B) **Address** : Mr. Mohammad Shafi Mir S/o. Mr. Ghulam Rasool Mir, No 14, Khaiwan, Srinagar - 190011, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : September 9, 2015
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007) C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK, Nowshera, District: Srinagar - 190011, Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2320 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Mohd. Amin Kumar, S/o.** Late Mohd. Abdullah, Kralapora, Hawal, Srinagar - 190011, Jammu & Kashmir, India, dated December 28, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Mohd. Amin Kumar, S/o. Late Mohd. Abdullah
- (B) **Address** : Mr. Mohd. Amin Kumar, S/o. Late Mohd. Abdullah  
Kralapora, Hawal, Srinagar - 190011,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : December 28, 2015
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2322 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **M/s. Raja Sons**, Represented by 1. Sajjad Hussain Raja, 2. Mohammad Amin Raja, Dar Mohalla, Soura, Srinagar - 190011, Jammu & Kashmir, India, dated December 28,2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Raja Sons
- (B) **Address** : M/s. Raja Sons  
Represented by 1) Sajjad Hussain Raja,  
2) Mohammad Amin Raja, Dar Mohalla, Soura,  
Srinagar - 190011
- (C) **Date of Authorised User Application** : December 28, 2015
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2323 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **M/s. Azad Enterprises**, Represented by Mrs. Padshah Begum, Dar Mohalla, Soura, Srinagar - 190011, Jammu & Kashmir, India, dated December 28, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Azad Enterprises
- (B) **Address** : M/s. Azad Enterprises,  
Represented by Mrs. Padshah Begum,  
Dar Mohalla, Soura, Srinagar - 190011,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : December 28, 2015
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2324 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **M/s. Cashemire Handloom Weave**, Represented by Mr. Farhat Fida, Shahdab Colony, 90 Feet road, Ahmad Nagar, Srinagar - 190020, Jammu & Kashmir, India, dated December 28, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Cashemire Handloom Weave
- (B) **Address** : M/s. Cashemire Handloom Weave,  
Represented by Mr. Farhat Fida,  
Shahdab Colony, 90 Feet road, Ahmad Nagar,  
Srinagar - 190020, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : December 28, 2015
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2325 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. Cashemire Handloom Fabrics**, Represented by Mr. Mudasir Safi Shahdab Colony, 90 Feet road, Ahmad Nagar, Srinagar - 190020, Jammu & Kashmir, India, dated December 28, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Cashemire Handloom Weave
- (B) **Address** : M/s. Cashemire Handloom Weave,  
Represented by Mr. Mudasir Safi,  
Shahdab Colony, 90 Feet road, Ahmad Nagar,  
Srinagar - 190020, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : December 28, 2015
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2327 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. Cottage Hand Woven Handicrafts Explosion**, Represented by Mrs. Nasreen Rashid, 218/B, Firdous Colony, Buchpora, Srinagar - 190020, Jammu & Kashmir, India, dated December 28, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Cottage Hand Woven Handicrafts Explosion
- (B) **Address** : M/s. Cottage Hand Woven Handicrafts Explosion,  
Represented by Mrs. Nasreen Rashid,  
218/B, Firdous Colony, Buchpora, Srinagar -  
190020, Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : December 28, 2015
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**



- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2331 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Iqbal Hussain Jan**, S/o. Mr. Ghulam Ahmad Jan, Kathimaidan, Alamgari Bazar, Srinagar - 190011, Jammu & Kashmir, India, dated December 28, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Iqbal Hussain Jan S/o. Mr. Ghulam Ahmad Jan

(B) **Address** : Mr. Iqbal Hussain Jan S/o. Mr. Ghulam Ahmad Jan  
Kathimaidan, Alamgari Bazar, Srinagar - 190011,  
Jammu & Kashmir, India

(C) **Date of Authorised  
User Application** : December 28, 2015

(D) **Registered Geographical  
Indication** : **Kashmir Pashmina**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India

(G) **Class** : 23, 24 & 25


(H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing

(I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2335 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **Mr. Mohmin Bashir Wani**, S/o. Mr. Bashir Ahmad Wani, Elegant Store, 3, Poloview, Residency Road, Srinagar - 190001, Jammu & Kashmir, India, dated December 28, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohmin Bashir Wani, S/o. Mr. Bashir Ahmad Wani
- (B) **Address** : Mr. Mohmin Bashir Wani, S/o. Mr. Bashir Ahmad Wani, Elegant Store, 3, Poloview, Residency Road, Srinagar - 190001, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : December 28, 2015
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007) C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK, Nowshera, District: Srinagar - 190011, Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2338 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. MEE-AEE Trading Company**, Represented by Mr. Arshad Ahmad Sofi, SK Colony Near Police Colony, Bemina, Srinagar - 19002, Jammu & Kashmir, India, dated February 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. MEE-AEE Trading Company
- (B) **Address** : M/s. MEE-AEE Trading Company  
Represented by Mr. Arshad Ahmad Sofi,  
SK Colony Near Police Colony, Bemina  
Srinagar - 19002, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : February 24, 2016
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2339 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. Ahujasons Shawl Wale Private Limited, Represented by Mr. Bhuvan Ahauja**, 6/44 W.E.A., Ajmal Khan Road, Karol Bagh, New Delhi – 110005, India, dated February 24,2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Ahujasons Shawl Wale Private Limited

(B) **Address** : M/s. Ahujasons Shawl Wale Private Limited  
Represented by Mr. Bhuvan Ahauja,  
6/44 W.E.A., Ajmal Khan Road, Karol Bagh,  
New Delhi – 110005, India

(C) **Date of Authorised  
User Application** : February 24, 2016

(D) **Registered Geographical  
Indication** : **Kashmir Pashmina**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India

(G) **Class** : 23, 24 & 25

(H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing

(I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2340 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Hilal Ahmad Hamdani**, S/o. Mr. Saif Udin Hamdani, Madh Bagh, Nowshera, Srinagar - 190011, Jammu & Kashmir, India, dated February 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Hilal Ahmad Hamdani, S/o. Mr. Saif Udin Hamdani,

(B) **Address** : Mr. Hilal Ahmad Hamdani, S/o. Mr. Saif Udin Hamdani, Madh Bagh, Nowshera, Srinagar - 190011, Jammu & Kashmir, India

(C) **Date of Authorised User Application** : February 24, 2016

(D) **Registered Geographical Indication** : **Kashmir Pashmina**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007) C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK, Nowshera, District: Srinagar - 190011, Jammu & Kashmir, India

(G) **Class** : 23, 24 & 25

(H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 - Clothing

(I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2343 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. IMI ALIYAH**, Represented by Mr. Mohammad Imran Dijoo, Zoonimar, Tenga Pora, Srinagar – 190011, Jammu & Kashmir, India, dated March 10, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. IMI ALIYAH  
Represented by Mr. Mohammad Imran Dijoo,

(B) **Address** : M/s. IMI ALIYAH,  
Represented by Mr. Mohammad Imran Dijoo,  
Zoonimar, Tenga Pora, Srinagar – 190011,  
Jammu & Kashmir, India

(C) **Date of Authorised  
User Application** : March 10, 2016

(D) **Registered Geographical  
Indication** : **Kashmir Pashmina**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India

(G) **Class** : 23, 24 & 25


(H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing

(I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2345 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **M/s. Dastqar**, Represented by Mr. Sheikh Faheem, Nalabal, Nowshera, Srinagar - 190011, Jammu & Kashmir, India, dated March 10,2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Dastqar
- (B) **Address** : M/s. Dastqar  
Represented by Mr. Sheikh Faheem,  
Nalabal, Nowshera, Srinagar - 190011,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : March 10, 2016
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2346 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**


Application is made by, **Mr. Shafaat Ahmed Wani**, S/o Mr. Ghulam Rasool Wani, Saida Pora, Iddgah, Srinagar - 190011, Jammu & Kashmir, India, dated March 10,2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shafaat Ahmed Wani
- (B) **Address** : Mr. Shafaat Ahmed Wani,  
S/o M/r. Ghulam Rasool Wani,  
Saida Pora, Iddgah, Srinagar - 190011,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : March 10, 2016
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2358 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**


Application is made by, **Mr. Ajaz Ahmad Beigh**, Bohlochi Pora, Soura, Srinagar - 190011, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No- 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ajaz Ahmad Beigh
- (B) **Address** : Mr. Ajaz Ahmad Beigh,  
Bohlochi Pora, Soura, Srinagar - 190011,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : April 05, 2016
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2359 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**


Application is made by, **M/s. Shah and Shah Sons**, Represented by Mr. Syed Faizan Rashid, No. 19, Usmanabad, Umerhair, Buchpora, Srinagar - 190020, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No- 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shah and Shah Sons,
- (B) **Address** : M/s. Shah and Shah Sons,  
Represented by Mr. Syed Faizan Rashid,  
No. 19, Usmanabad, Umerhair, Buchpora,  
Srinagar - 190020, Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : April 05, 2016
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2360 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Al-Dedmari Shawls**, Represented by Mr. Altaf Ahmad Dedmari, Degedehar, Zoonimar, Srinagar - 190011, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No- 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Al-Dedmari Shawls,
- (B) **Address** : M/s. Al-Dedmari Shawls,  
Represented by Mr. Altaf Ahmad Dedmari,  
Degedehar, Zoonimar, Srinagar - 190011,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : April 05, 2016
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2361 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**


Application is made by, **M/s. Baba Enterprises**, Represented by Mr. Intizar Ahmad Baba, Rahilone, Tarabal, Nawakadal, Srinagar – 190002, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No- 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Baba Enterprises,
- (B) **Address** : M/s. Baba Enterprises,  
Represented by Mr. Intizar Ahmad Baba,  
Rahilone, Tarabal, Nawakadal,  
Srinagar – 190002, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : April 05, 2016
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2362 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**


Application is made by, **M/s. S. S. Shawls**, Represented by Mr. Abdus Samad Shah, Rathpora, Edigah, Safakadal, Srinagar – 190002, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No- 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. S. S. Shawls,
- (B) **Address** : M/s. S. S. Shawls,  
Represented by Mr. Abdus Samad Shah, Rathpora,  
Edigah, Safakadal, Srinagar – 190002,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : April 05, 2016
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2363 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Pashmina Handloom Shawls**, Represented by Mr. Mohammad Yaqoob Sofi, Mahraj Gunj, Srinagar – 190002, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No- 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Pashmina Handloom Shawls,
- (B) **Address** : M/s. Pashmina Handloom Shawls,  
Represented by Mr. Mohammad Yaqoob Sofi,  
Mahraj Gunj, Srinagar – 190002,  
Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : April 05, 2016
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 - Clothing
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2364 in respect of Kashmir Pashmina  
Registered GI Application No.- 46**

Application is made by, **M/s. Phamb Fashions Private Limited**, Represented by Mr. Junaid Shahdhar (Junaid Farid Shahdhar), The Shahdhar, Ranger Stop Khanyar, Srinagar – 190002, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No- 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Phamb Fashions Private Limited,  
(B) **Address** : M/s. Phamb Fashions Private Limited,  
Represented by Mr. Junaid Shahdhar  
(Junaid Farid Shahdhar),  
The Shahdhar, Ranger Stop Khanyar,  
Srinagar – 190002, Jammu & Kashmir, India

(D) **Registered Geographical Indication** : **Kashmir Pashmina**




(E) **Registered Proprietor** : TAHAFUZ, Srinagar  
(F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India  
(G) **Class** : 23, 24 & 25  
(H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not  
included in other classes; bed and table covers;  
Class 25 - Clothing  
(I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. – 2344 in respect of Kashmir Sozani Craft  
Registered GI Application No. - 48**


Application is made by, **M/s. Valley Shawls**, Represented by Mr. Ishtiyak Ahmad Shiekh, Awanta Bowan, Nowshara, Srinagar - 190011, Jammu & Kashmir, India, dated March 10, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Valley Shawls,
- (B) **Address** : M/s. Valley Shawls,  
Represented by Mr. Ishtiyak Ahmad Shiekh,  
Awanta Bowan, Nowshara Srinagar - 190011,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : March 10, 2016
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 26
- (H) **Goods** : **Class 26** -Sozani Embroidery performed on  
different Apparels fabrics
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2352 in respect of Kashmir Sozani Craft  
Registered GI Application No. - 48**


Application is made by, **M/s. Phamb Fashions Private Limited**, Represented by Mr. Junaid Shahdhar (Junaid Farid Shahdhar), The Shahdhar, Ranger Stop Khanyar, Srinagar – 190002, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Phamb Fashions Private Limited,
- (B) **Address** : M/s. Phamb Fashions Private Limited,  
Represented by Mr. Junaid Shahdhar  
(Junaid Farid Shahdhar),  
The Shahdhar, Ranger Stop Khanyar,  
Srinagar – 190002, Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : April 05, 2016
- (C) **Date of Authorised  
User Application** : March 10, 2016
- (D) **Registered Geographical  
Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 26
- (H) **Goods** : **Class 26** -Sozani Embroidery performed on  
different Apparels fabrics
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2353 in respect of Kashmir Sozani Craft  
Registered GI Application No. - 48**


Application is made by, **M/s. Kamaash Handlooms**, Represented by Mr. Mushtaq Ahmad Shah, Firdous Colony, West Aali Masjid Edigah, Srinagar – 190002, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Kamaash Handlooms,
- (B) **Address** : M/s. Kamaash Handlooms,  
Represented by Mr. Mushtaq Ahmad Shah,  
Firdous Colony, West Aali Masjid Edigah,  
Srinagar – 190002, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : April 05, 2016
- (C) **Date of Authorised User Application** : March 10, 2016
- (D) **Registered Geographical Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 26
- (H) **Goods** : **Class 26** -Sozani Embroidery performed on  
different Apparels fabrics
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2354 in respect of Kashmir Sozani Craft  
Registered GI Application No. - 48**

Application is made by, **M/s. Baba Enterprises**, Represented by Mr. Intizar Ahmad Baba, Rahilone, Tarabal, Nawakadal, Srinagar – 190002, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Baba Enterprises,
- (B) **Address** : M/s. Baba Enterprises,  
Represented by Mr. Intizar Ahmad Baba,  
Rahilone, Tarabal, Nawakadal, Srinagar – 190002,  
Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : April 05, 2016
- (C) **Date of Authorised User Application** : March 10, 2016
- (D) **Registered Geographical Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 26
- (H) **Goods** : **Class 26** -Sozani Embroidery performed on  
different Apparels fabrics
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2365 in respect of Kashmir Sozani Craft  
Registered GI Application No. - 48**


Application is made by, **Ms. Tehseena Shafi**, D/o. Mohammad Shafi Ganaie, Nabdipora, Hawal, Srinagar – 190011, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. TehseenaShafi
- (B) **Address** : Ms. TehseenaShafi,  
D/o. Mohammad Shafi Ganaie,  
Nabdipora, Hawal, Srinagar – 190011,  
Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : April 05, 2016
- (C) **Date of Authorised User Application** : March 10, 2016
- (D) **Registered Geographical Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 26
- (H) **Goods** : **Class 26** -Sozani Embroidery performed on  
different Apparels fabrics
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2366 in respect of Kashmir Sozani Craft  
Registered GI Application No. - 48**

Application is made by, **Ms. Mehjabeen Zehra**, D/o. Late Ghulam Hussain Ganie, Nabdipora, Hawal, Srinagar – 190011, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Sozani Craft** under Application No - 48 in respect of Sozani Embroidery performed on different Apparels fabrics falling in Class 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. MehjabeenZehra
- (B) **Address** : Ms. MehjabeenZehra,  
D/o. Late Ghulam Hussain Ganie,  
Nabdipora, Hawal, Srinagar – 190011,  
Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : April 05, 2016
- (C) **Date of Authorised User Application** : March 10, 2016
- (D) **Registered Geographical Indication** : **Kashmir Sozani Craft**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 26
- (H) **Goods** : **Class 26** -Sozani Embroidery performed on different Apparels fabrics
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. – 2341 in respect of Kani Shawl  
Registered GI Application No. - 51**

Application is made by, **Mr. Mukhtar Ahmed Khan**, S/o. Mr. Gulam Mohammad, 113 Haka Bazar, Rainawari, Srinagar – 190003, Jammu & Kashmir, India, dated February 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawl falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mukhtar Ahmed Khan,
- (B) **Address** : Mr. Mukhtar Ahmed Khanm,  
S/o. Mr. Gulam Mohammad,  
113, Haka Bazar, Rainawari, Srinagar – 190003,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : February 24, 2016
- (D) **Registered Geographical  
Indication** : **Kani Shawl**



- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J& K Societies  
Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India.
- (G) **Class** : 25
- (H) **Goods** : **Class 25 - Shawls**
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No.– 2355 in respect of Kani Shawl  
Registered GI Application No.- 51**

Application is made by, **M/s. Phamb Fashions Private Limited**, Represented by Mr. Junaid Shahdhar (Junaid Farid Shahdhar), The Shahdhar, Ranger Stop Khanyar, Srinagar – 190002, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No- 51 in respect of Shawl falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Phamb Fashions Private Limited,
- (B) **Address** : M/s. Phamb Fashions Private Limited,  
Represented by Mr. Junaid Shahdhar  
(Junaid Farid Shahdhar),  
The Shahdhar, Ranger Stop Khanyar,  
Srinagar – 190002, Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : April 05, 2016
- (D) **Registered Geographical  
Indication** : **Kani Shawl**




- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India
- (G) **Class** : 25
- (H) **Goods** : **Class 25 - Shawls**
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No.– 2356 in respect of Kani Shawl  
Registered GI Application No.- 51**


Application is made by, **M/s. Baba Enterprises**, Represented by Mr. Intizar Ahmad Baba, Rahilone, Tarabal, Nawakadal, Srinagar – 190002, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No- 51 in respect of Shawl falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Baba Enterprises,
- (B) **Address** : M/s. Baba Enterprises,  
Represented by Mr. Intizar Ahmad Baba,  
Rahilone, Tarabal, Nawakadal, Srinagar – 190002,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : April 05, 2016
- (D) **Registered Geographical  
Indication** : **Kani Shawl**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India
- (G) **Class** : 25
- (H) **Goods** : **Class 25 - Shawls**
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No.– 2357 in respect of Kani Shawl  
Registered GI Application No.- 51**

Application is made by, **M/s. Kamaash Handlooms**, Represented by Mr. Mushtaq Ahmad Shah, Firdous Colony, West Aali Masjid Edigah, Srinagar – 190002, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No- 51 in respect of Shawl falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Kamaash Handlooms,
- (B) **Address** : M/s. Kamaash Handlooms,  
Represented by Mr. Mushtaq Ahmad Shah,  
Firdous Colony, West Aali Masjid Edigah,  
Srinagar – 190002, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : April 05, 2016
- (D) **Registered Geographical Indication** : **Kani Shawl**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India
- (G) **Class** : 25
- (H) **Goods** : **Class 25 - Shawls**
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. – 2367 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **M/s. Lucknow Chikan Emporium**, Represented by Mr. Vijay Kumar Kapoor, No. 6, Khun Khunji Road, Chowk, Lucknow – 226003, Uttar Pradesh, India, dated April 11, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No – 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Lucknow Chikan Emporium
- (B) **Address** : M/s. Lucknow Chikan Emporium,  
Represented by Mr. Vijay Kumar Kapoor,  
No. 6, Khun Khunji Road, Chowk,  
Lucknow – 226003, Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : April 11, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow -  
226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow - 226010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram,  
Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not  
included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2369 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **M/s. Triveni Chikan Arts**, Represented by Mr. Suresh Prasad Agarwal, No. 242/89 – Narayan Dass Lane, Yahiyaganj, Lucknow – 226003, Uttar Pradesh, India, dated April 25, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Triveni Chikan Arts,  
Represented by Mr. Suresh Prasad Agarwal
- (B) **Address** : M/s. Triveni Chikan Arts,  
Represented by Mr. Suresh Prasad Agarwal,  
No. 242/89 – Narayan Dass Lane, Yahiyaganj,  
Lucknow – 226003, Uttar Pradesh, India
- (C) **Date of Authorised User Application** : April 25, 2016
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow - 226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow - 226010, Uttar Pradesh, India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram, Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2370 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Mrs. Nasreen Siddiqui**, No. 266/2A, Peer Bukhra, Hardoi Road, Sahadat Nagar, Lucknow – 226003, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Nasreen Siddiqui
- (B) **Address** : Mrs. Nasreen Siddiqui,  
No. 266/2A, Peer Bukhra, Hardoi Road,  
Sahadat Nagar, Lucknow – 226003,  
Uttar Pradesh, India
- (C) **Date of Authorised User Application** : April 26, 2016
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow - 226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow - 226010, Uttar Pradesh, India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram, Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2371 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Ms. Reena**, No. 477/78, Ka Sitapur Road, Reti, Nirala Nagar, Lucknow – 226020, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Reena
- (B) **Address** : Ms. Reena,  
No. 477/78, Ka Sitapur Road, Reti,  
Nirala Nagar, Lucknow – 226020,  
Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : April 26, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow -  
226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow - 226010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram,  
Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not  
included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2372 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Mrs. Ruhi**, No. 536 Ka / 66, Makkaganj, Lucknow – 226020, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Ruhi
- (B) **Address** : Mrs. Ruhi,  
No. 536 Ka / 66, Makkaganj,  
Lucknow – 226020, Uttar Pradesh, India
- (C) **Date of Authorised User Application** : April 26, 2016
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow - 226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow - 226010, Uttar Pradesh, India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram, Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2373 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Ms. Salma**, No. 482/57, New Basti, Iradat Nagar, Daliganj, Allu Nagar, Diguria, Nirala Nagar, Lucknow – 226020, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Salma
- (B) **Address** : Ms. Salma,  
No. 482/57, New Basti, Iradat Nagar,  
Daliganj, Allu Nagar, Diguria, Nirala Nagar,  
Lucknow – 226020, Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : April 26, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow -  
226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow - 226010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram,  
Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not  
included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2374 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Ms. Shamim Jahan**, No. 482/17 B, Bhandoka Tola, Daliganj, Ghaila, Lucknow – 226020, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Shamim Jahan
- (B) **Address** : Ms. Shamim Jahan,  
No. 482/17 B, Bhandoka Tola, Daliganj, Ghaila,  
Lucknow – 226020, Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : April 26, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow -  
226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow - 226010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram,  
Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not  
included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2375 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Ms. Tahseen**, No. 478/4, Jhabjalitola, Iradat Nagar, Daliganj, Allu Nagar Diguria, Lucknow – 226020, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Tahseen
- (B) **Address** : Ms. Tahseen,  
No. 478/4, Jhabjalitola, Iradat Nagar,  
Daliganj, Allu Nagar Diguria,  
Lucknow – 226020, Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : April 26, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow -  
226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow - 226010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram,  
Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not  
included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2376 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Mrs. Aasama**, No. 475/5, Sitapur Road, Qadam Rasool, Watertank Khadra, Daliganj, Allu Nagar Diguria, Lucknow – 226020, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Aasama
- (B) **Address** : Mrs. Aasama,  
No. 475/5, Sitapur Road, Qadam Rasool,  
Watertank Khadra, Daliganj, Allu Nagar  
Diguria, Lucknow – 226020, Uttar Pradesh,  
India
- (C) **Date of Authorised  
User Application** : April 26, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow -  
226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow - 226010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram,  
Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not  
included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2377 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Mrs. Shama Parveen**, No. 484/53 Kh, Madarsa Jaliliya, Bhishti Tola, Daliganj, Nirala Nagar, Lucknow – 226020, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Shama Parveen
- (B) **Address** : Mrs. Shama Parveen,  
No. 484/53 Kh, Madarsa Jaliliya, Bhishti Tola,  
Daliganj, Nirala Nagar, Lucknow – 226020,  
Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : April 26, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow -  
226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow - 226010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram,  
Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not  
included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2378 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Ms. Naziya**, No. 536/936, Madehganj Anshik, Lucknow – 226021, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Naziya
- (B) **Address** : Ms. Naziya,  
No. 536/936, Madehganj Anshik,  
Lucknow – 226021, Uttar Pradesh, India
- (C) **Date of Authorised User Application** : April 26, 2016
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow - 226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow - 226010, Uttar Pradesh, India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram, Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2379 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Mrs. Nazeema Khatoon**, No. 503/126, Barouliya, Daliganj, Diguria, Lucknow – 226020, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Nazeema Khatoon
- (B) **Address** : Mrs. Nazeema Khatoon,  
No. 503/126, Barouliya, Daliganj, Diguria,  
Lucknow – 226020, Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : April 26, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow -  
226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow - 226010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram,  
Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not  
included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2380 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **M/s. Self Employed Women’s Association (SEWA)**, No. 474/1 KA/4, Brahm Nagar, Sitapur Road, Lucknow – 226007, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Self Employed Women’s Association (SEWA)
- (B) **Address** : M/s. Self Employed Women’s Association (SEWA),  
No. 474/1 KA/4, Brahm Nagar, Sitapur Road,  
Lucknow – 226007, Uttar Pradesh, India
- (C) **Date of Authorised User Application** : April 26, 2016
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow - 226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow - 226010, Uttar Pradesh, India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram, Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2381 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Mrs. Sunita Sharma**, No. SS/135, Shram Vihar Nagar, Garahi Kanaura, Manaknagar, Lucknow – 226011, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Sunita Sharma
- (B) **Address** : Mrs. Sunita Sharma,  
No. SS/135, Shram Vihar Nagar,  
Garahi Kanaura, Manaknagar,  
Lucknow – 226011, Uttar Pradesh, India
- (C) **Date of Authorised User Application** : April 26, 2016
- (D) **Registered Geographical Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur Shastri Bhawan, U.P. Secretariat, Lucknow - 226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House, Indira Nagar, Lucknow - 226010, Uttar Pradesh, India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram, Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2382 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Mrs. Aneesa Bano**, No. 502/17, Mukarim Nagar, Mankameshwar Mandir, Daliganj, Diguria, Lucknow – 226020, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Aneesa Bano
- (B) **Address** : Mrs. Aneesa Bano,  
No. 502/17, Mukarim Nagar,  
Mankameshwar Mandir, Daliganj, Diguria,  
Lucknow – 226020, Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : April 26, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow -  
226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow - 226010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram,  
Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not  
included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2383 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Ms. Baby**, No. 475/28, Kadam Rasool Anshik – 1, Hasanganj Police Station, Lucknow – 226020, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Baby
- (B) **Address** : Ms. Baby,  
No. 475/28, Kadam Rasool Anshik – 1,  
Hasanganj Police Station, Lucknow – 226020,  
Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : April 26, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow -  
226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow - 226010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram,  
Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not  
included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2384 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Ms. Ranjeeta**, Sitapur Road, Purani Bansmandi, Khadra, Lucknow – 226020, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Ranjeeta
- (B) **Address** : Ms. Ranjeeta,  
Sitapur Road, Purani Bansmandi, Khadra,  
Lucknow – 226020, Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : April 26, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow -  
226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow - 226010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram,  
Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not  
included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2385 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**

Application is made by, **Mrs. Khurshida**, No. 535 K/101, Fatehpur, Indiranagti, Aliganj, Lucknow – 226024, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Khurshida
- (B) **Address** : Mrs. Khurshida,  
No. 535 K/101, Fatehpur, Indiranagti, Aliganj,  
Lucknow – 226024, Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : April 26, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow -  
226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow - 226010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram,  
Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not  
included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. – 2386 in respect of Lucknow Chikan Craft  
Registered GI Application No. - 119**


Application is made by, **Ms. Nazia**, No. 480/13 Ka, Reti, Nirala Nagar, Lucknow – 226020, Uttar Pradesh, India, dated April 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Lucknow Chikan Craft** under Application No - 119 in respect of Textiles and textile goods, not included in other classes; Bed and table covers, Clothing, Lace and Embroidery falling in Class 24, 25 & 26 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Nazia
- (B) **Address** : Ms. Nazia,  
No. 480/13 Ka, Reti, Nirala Nagar,  
Lucknow – 226020, Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : April 26, 2016
- (D) **Registered Geographical  
Indication** : **Lucknow Chikan Craft**
- (E) **Registered Proprietor** : (i) Small Scale Industry  
(ii) Network of Entrepreneurship and Economic  
Development (NEED)  
(iii) Lucknow Chikan Handicraft Association  
(iv) Shilp Sadhana
- (F) **Address** : (i) Small Scale Industry,  
Government of Uttar Pradesh, Shri Lal Bahadur  
Shastri Bhawan, U.P. Secretariat, Lucknow -  
226001, Uttar Pradesh, India  
(ii) Network of Entrepreneurship and Economic  
Development (NEED),  
39-Neel Vihar, Near 14-Sector, Power House,  
Indira Nagar, Lucknow - 226010, Uttar Pradesh,  
India  
(iii) Lucknow Chikan Handicraft Association,  
Second Floor, Ganapati Bhawan, 5, Khun Kunj  
Road, Lucknow - 226003, Uttar Pradesh, India  
(iv) Shilp Sadhana,  
No. 14, Ram Block, Sector - 11, Rajaji Puram,  
Lucknow - 226017, Uttar Pradesh, India
- (G) **Class** : 24, 25 & 26
- (H) **Goods** : **Class 24** - Textiles and textile goods, not  
included in other classes; Bed and table covers,  
**Class 25** - Clothing,  
**Class 26** - Lace and Embroidery

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**G.I. Authorised User Application No. - 2342 in respect of Kashmir Paper Machie  
Registered GI Application No. - 181**

Application is made by, **M/s. The Syed Meyanat Shah Pulp Moulding & Paper Machie**, Represented by Mr. Kounsar Ahmad Shah, Takiya Mohalla Nowpora, District: Srinagar - 190003, Jammu & Kashmir, India, dated for February 24, 2014 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Paper Machie** under Application No-181 in respect of goods made from paper and paper pulp and embellished with traditional hands painted motifs and designs, and good of utilitarian and decorative nature in particular boxes, bowls vases, lamps, trays, candleholders, photo frames, Christmas decoration, furniture, jewelry boxes all made of light weight base material like paper pulp, paper board or wood and embellished with traditional hand painted motifs and designs, falling in Class 16 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. The Syed Meyanat Shah Pulp Moulding & Paper Machie,
- (B) **Address** : M/s. The Syed Meyanat Shah Pulp Moulding & Paper Machie,  
Represented by Mr. Kounsar Ahmad Shah,  
Takiya Mohalla Nowpora, District: Srinagar - 190003, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : February 24, 2016
- (D) **Registered Geographical Indication** : **Kashmir Paper Machie**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007) C/o. CDI Campus, Opp. J & K Bank Ltd. BAMK, Nowshera, District: Srinagar - 190011, Jammu & Kashmir, India
- (G) **Class** : 16 & 20
- (H) **Goods** : Class 16 - goods made from paper and paper pulp and embellished with traditional hands painted motifs and designs; and  
Class 20 - good of utilitarian and decorative nature in particular boxes, bowls vases, lamps, trays, candleholders, photo frames, Christmas decoration, furniture, jewelry boxes all made of light weight base material like paper pulp, paper board or wood and embellished with traditional hand painted motifs and designs.
- (I) **Represented by** : TAHAFUZ

**G.I. Authorised User Application No. - 2326 in respect of Khatamband  
Registered GI Application No. - 204**

Application is made by, **M/s. All Kashmir Khatamband Ceiling Carpenters Union**, Represented by Mr. Ali Mohammad Najar, Safakadal, Srinagar – 190002, Jammu & Kashmir, India, dated December 28, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Khatamband** under Application No - 204 in respect of Building materials, (non-metallic), non-metallic rigid pipes for building; non-metallic transportable buildings; monuments, not of metal including false ceiling, wood panels, doors and windows, frames made of wood; Furniture, mirrors, picture frames; goods (not included in other classes) of wood falling in Class 19 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. All Kashmir Khatamband Ceiling Carpenters Union
- (B) **Address** : M/s. All Kashmir Khatamband Ceiling Carpenters Union, Represented by Mr. Ali Mohammad Najar, Safakadal, Srinagar – 190002, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : December 28, 2015
- (D) **Registered Geographical Indication** : **Khatamband**



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KHATAMBAND

- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies Act, Registration Number: 5611-S/2007) Nowshera, Zadibal, Post Office: Nowshera, District: Srinagar – 190011, Jammu & Kashmir, India
- (G) **Class** : 19 & 20
- (H) **Goods** : Class 19 - Building materials, (non-metallic), non-metallic rigid pipes for building; non-metallic transportable buildings; monuments, not of metal including false ceiling, wood panels, doors and windows, frames made of wood  
Class 20 - Furniture, mirrors, picture frames; goods (not included in other classes) of wood
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. – 2350 in respect of Khatamband  
Registered GI Application No. - 204**

Application is made by, **Mr. Mohammad Shafi Najar**, S/o. Mr. Ghulam Mohammad Najar, Haftyarbal, Safakadal, Srinagar – 190002, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Khatamband** under Application No - 204 in respect of Building materials, (non-metallic), non-metallic rigid pipes for building; non-metallic transportable buildings; monuments, not of metal including false ceiling, wood panels, doors and windows, frames made of wood; Furniture, mirrors, picture frames; goods (not included in other classes) of wood falling in Class 19 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad Shafi Najar,
- (B) **Address** : Mr. Mohammad Shafi Najar,  
S/o. Mr. Ghulam Mohammad Najar,  
Haftyarbal, Safakadal, Srinagar – 190002,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : April 05, 2016
- (D) **Registered Geographical  
Indication** : **Khatamband**



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KHATAMBAND

- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India
- (G) **Class** : 19 & 20
- (H) **Goods** : Class 19 - Building materials, (non-metallic),  
non-metallic rigid pipes for building; non-metallic  
transportable buildings; monuments, not of metal  
including false ceiling, wood panels, doors and  
windows, frames made of wood  
Class 20 - Furniture, mirrors, picture frames;  
goods (not included in other classes) of wood
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2351 in respect of Khatamband  
Registered GI Application No. - 204**

Application is made by, **Mr. Mohammad Iqbal Najar**, S/o. Mr. Ali Mohammad Najar, Haftyarbal, Safakadal, Srinagar – 190002, Jammu & Kashmir, India, dated April 05, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Khatamband** under Application No - 204 in respect of Building materials, (non-metallic), non-metallic rigid pipes for building; non-metallic transportable buildings; monuments, not of metal including false ceiling, wood panels, doors and windows, frames made of wood; Furniture, mirrors, picture frames; goods (not included in other classes) of wood falling in Class 19 & 20 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad Iqbal Najar,
- (B) **Address** : Mr. Mohammad Iqbal Najar,  
S/o. Mr. Ali Mohammad Najar  
Haftyarbal, Safakadal, Srinagar – 190002,  
Jammu & Kashmir, India
- (C) **Date of Authorised  
User Application** : April 05, 2016
- (D) **Registered Geographical  
Indication** : **Khatamband**



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KHATAMBAND

- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
Nowshera, Zadibal, Post Office: Nowshera,  
District: Srinagar – 190011, Jammu & Kashmir,  
India
- (G) **Class** : 19 & 20
- (H) **Goods** : Class 19 - Building materials, (non-metallic),  
non-metallic rigid pipes for building; non-metallic  
transportable buildings; monuments, not of metal  
including false ceiling, wood panels, doors and  
windows, frames made of wood  
Class 20 - Furniture, mirrors, picture frames;  
goods (not included in other classes) of wood
- (I) **Represented by** : TAHAFUZ

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## General Information

### What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

### Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

### What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

### Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

### Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

### Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

### Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

### Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

**What are the advantages of registering?**

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

**Who can use the registered Geographical Indication?**

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

**How long is the registration of Geographical Indication valid? Can it be renewed?**

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

**When a Registered Geographical Indication is said to be infringed?**

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

**Who can initiate an infringement action?**

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

**Can a registered Geographical Indication be assigned, transmitted etc?**

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

**Can a registered Geographical Indication or authorized user be removed from the register?**

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

**How a Geographical Indication differs from a trade mark?**

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

## THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

